

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CP55/09	16/16	Hearing	397/398	M.Shanthioprasad Padival & 3 others Vs Padival Saw Mills Pvt.Ltd & 9 others

SL.NO. NAME (IN CAPITAL)
&

DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

(Petitioner Respondent)

CHETAN PADIVAL - Respondent no. 9
Party in person
9845053113

Padival
Paras Padaly
8105800380

for Petitioners

Chetan

Counsel for petitioner is present. R-9 party in person is present. He reported he is representing other respondents. He reported his counsel would appear in the next hearing.

For filing vakalat for respondents, case is adjourned to 18.04.2017.

MEMBER (J)

MEMBER (T)